

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 255/TT/2013

Subject : Determination of transmission tariff for installation of 400/220 kV, 1*315 MVA transformer at Mapusa (ICT-III) sub-station along with 2 nos. of 220 kV line bays (anticipated DOCO 1.10.2013) under Augmentation of Transformer and Bays in Western Region from DOCO to 31.3.2014.

Date of Hearing : 24.6.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Madhya Pradesh Power Management Company Ltd. (MPPMCL) and 7 others

Parties present : Shri S.S. Raju, PGCIL
Ms. Seema Gupta, PGCIL
Shri S.K. Venkatesan, PGCIL
Ms. Sangeeta Edwards, PGCIL
Shri Mishri Lal, North Central Railway

Record of Proceedings

The instant petition has been filed for determination of transmission tariff for 400/220 kV, 1*315 MVA transformer at Mapusa (ICT-III) Sub-station along with 2 nos. 220 kV line bays under Augmentation of Transformer and Bays in Western Region for 2009-14 period.

2. The representative of the petitioner submitted that as per the investment approval dated 4.6.2012, the instant assets were scheduled to be commissioned within 24 months from the date of investment approval. Accordingly, the commissioning schedule works out to 4.6.2014 against which the subject asset was commissioned and put under commercial operation with effect from 1.11.2013.



3. The representative of the petitioner further submitted that there is no time over-run and cost over-run and requested to allow tariff as claimed in the petition. He also submitted that the information sought by the Commission has been submitted vide affidavits dated 16.12.2013 and 18.12.2013.

4. None of the respondents were present.

5. The order in the petition was reserved by the Commission.

By order of the Commission

sd/-
(T. Rout)
Chief Legal

